IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BE H ORDER SHEET

O.A/MA/RA/CPNO.___57_OF2007

2

Contd. On Sheet No.

Applicant/s J.C. Nonel Soivaglara & Ol Respots. U092029

Advocate for Applicant/s Sni S. S. Sharma Advocate for Respondent/s 3ni Amil Kumal

Notes of the Registry	Orders of the Tribuna	al Sheet No. 10
OA is admit on 22/1	07.	
mA. 196107 Saintable	lica 0.908.2010	
in Liling O.A.	Hon'ble Mr. Justice S.C.	Sharma, J.M.
weighten counters	reflection ble Mr. S.N. Shukla,	A.M.
. I lead by Son	Mil. J.J. Sharma, A	avocate for the
nas ber gue Adv. cou	sapplicant stated that not	w he does not
a are hondone and		
alongwith mAs.	want to press this O.A. as	the matter has
m A 4030/07 delay com	been settled by the	department
4 400	Culletined and it may be	
interim relief	the A. A.	ismissed as not
m A 4032/07 ansmiss.	the seed. Mr. Krishna Mu	rari, Advocate
Reg our all	orier of Wir.	Anii Kumar,
has been xiled on 21.	3 Alevocate is present for the	ne respondents
m As are bendengs.	has no objection. He dismissed as not pressed counsel for the applicant.	nce, O.A. is
Rheadings are comple	dismissed as not pressed	d by learned
promany	counsel for the applicant.	
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So	3, 900	1
	A.M.	J.M.
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	/M.M/	